

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 140 of 2014**

**Dated : 6<sup>th</sup> January, 2015**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of**

**Gujarat Urja Vikas Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan,**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Nishtha Sikroria for R-1**

**ORDER**

At the request of the learned counsel for the Respondent No.1, post  
the matter for further hearing on **19.01.2015.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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